

SUPREME COURT OF INDIA

ADMN. MATERIALS (P&S)

TILAK MARG, NEW DELHI

No. 33/Misc.IT NIT/23/SCI(AM)

Dated : 13th April, 2023

Last date of Tender : 8th May, 2023 Upto 3.00 P.M.

at Reception Counter No. 17 (R & I);

NOTICE INVITING TENDER

RATE CONTRACT TILL NOVEMBER 2023 FOR SUPPLY OF MISCELLANEOUS INFORMATION TECHNOLOGY (IT) RELATED ITEMS AND ACCESSORIES ON REQUIREMENT BASIS

Sealed tenders are invited from Delhi/NCR based dealers, **as per the Proformas enclosed herewith**, for Rate Contract for supply of **MISCELLANEOUS IT RELATED ITEMS AND ACCESSORIES on requirement basis** till November, 2023 from OEM/Authorised Dealers for the use at Residential Office of Hon'ble Judges, Supreme Court Guest House and the Supreme Court Registry.

Interested parties, if so desire, may contact the Branch Officer, Admn. Materials (P&S) **[for administrative-related queries] on Telephone No. 011-23115864** for any clarification on any working day between 10.30 A.M. and 4.00 P.M. (except Saturdays & holidays) or Branch Officer(Computer Cell) on the following **email ID: computercell@sci.nic.in [for technical-related queries]**. for further information regarding the items as given in **Annexures 'B'**:

A. TENDER

1. Three separate sealed envelopes should be used for submitting **(i)** "Earnest Money for Rate Contract of MISCELLANEOUS IT RELATED ITEMS AND ACCESSORIES", **(ii)** "Technical Bid for Rate Contract of MISCELLANEOUS IT RELATED ITEMS AND ACCESSORIES" (**Annexure 'B'**) and **(iii)** "Financial Bid for Rate Contract of MISCELLANEOUS IT RELATED ITEMS AND ACCESSORIES" (**Annexure 'E'**).
2. The tenderer is expected to examine all the instructions, Proformas' terms and conditions and specifications in the tender documents. Failing to furnish all information required by the tender document in every respect will be at the tenderer's risk and may result in rejection of the tender.
3. The tender must be received not later than the date and time specified for submitting the

same. In case the date of submitting the tender is declared as a holiday, then the next working day of the Registry will be treated as the due date of the tender.

B. TERMS AND CONDITIONS OF TENDER

4. The tenderer is required to quote their lowest rates per unit in **Annexure-‘E’** for the above mentioned items for the contract period till November 2023. Technical Bids are required to be furnished in **Annexure-'B'**.

5. The tenderer is required to send his/her tender along with **EMD of respective amount as mentioned against each type of Miscellaneous IT Hardware as detailed below** by way of bank guarantee / demand draft drawn in favour of "Registrar (Admn.), Supreme Court of India“ as **Earnest Money Deposit** for supply of miscellaneous information technology (IT) related items and accessories for a period till November 2023 (name of the firm, telephone number and name of the item may be written on the reverse side of the). No interest will be payable on EMD. If EMD is exempted, Certificate to this effect has to be submitted along with the tender documents.

Sr. No.	Item	Technical Specifications or Equivalent or Higher Specs	Make and Model	Amount of EMD (in Rs.)
1.	HDMI Switcher	- 4-Channel Live Stream HDMI Switcher - HDMI output for a projector or external monitor - USB Type-C output for streaming up to 1080p60 video to a computer - RJ45 10/100 Ethernet port for system management, remote control	Blackmagic Design ATEM Mini Pro HDMI Live Stream Switcher	1,400
2.	HDMI Wireless Connectors	Wireless HDMI Transmitter and Receiver 2x1 manual or auto-switching, Crestron QuickSwitch HD technology	IOGEAR Wireless HDMI Transmitter and Receiver Kit	3,600
3.	TX RX device	-400 ft Transmission Range between TX and RX(LOS) -300 ft Transmission Range between TX and APP(LOS) -Integrated Cold Shoe for Quick Installation - Transmission latency is Less than 0.1s -SDI Input & HDMI Input at TX -SDI Output & HDMI Output at RX -Supports DC Power Supply, USB Type-C Power Supply and	Hollyland Mars 400s PRO Wireless HD Video Transmission System	4,500

		Battery Power Supply -1 Transmitter Supports 2 Receiver(1 Transmitter Supports 1 Receiver and 2 APPs Monitoring, or 1 Transmitter Supports up to 4 APPs Monitoring Without Receiver) - Supports Smart Channel Selection -Supports APP Firmware Upgrade -Direct Data Stream from RX for Live Streaming		
4.	Tripod Stand	For Camera, Mobile Phones and laptops	1. Digitek Tripod Dptr-880 pro 2. Osaka Tripod VCT-880 3. Kodak Tripod T210	580
5.	Ms-Office	Home and Student 2021(Life time)	Latest Version	36,796
6.	Ms- Office	365 Family	Latest Version	2,480
7.	Apple Power Adapter Extension Cable	1.8m Length	Apple make Power Adapter Extension Cable	1,520
8.	USB to HDMI Converter	USB 3.0(Male) to HDMI(Female)	Belkin, Cable Creation or any other good quality	419
9.	Web Camera	-Resolution:720p/30fps Camera megapixel: 1.2 -Focus type: fixed focus, -Compatible with Windows OS and Ubuntu	Logitech HD WebCam C-310 or latest model	1,240
10.	QR Code Reader	Connectivity Technology RS232, USB Cable, QR/Barcode Reader	Zebra Bar/QR Code Scanner DS-2208	900
11.	Adobe InDesign software	Professional Desktop publishing software(latest)		400

If any tenderer wants to quote rates for all the types of aforesaid Miscellaneous IT Hardwares, the tenderer has to deposit EMD of **Rs. 53,835/- (Rupees Fifty Three Thousand Eight Hundred and Thirty Five only)**.

6. Earnest Money Deposit of the tenderers would be returned by way of RTGS/NEFT or cheque after the contract has been finally awarded to the successful tenderer. A copy of cancelled cheque is required to facilitate refund of EMD amount.

7. Tenderer having valid NSIC, MSME, Registry empanelment certificates shall be exempted from depositing earnest money. However, the copy of the same must be furnished

along with tender in Earnest Money sealed envelope.

8. Hypothetical or conditional Tender will not be entertained. Tender once submitted shall not be allowed to be withdrawn or altered. If the tender is withdrawn or altered by the concerned party at any time after it is submitted, appropriate action may be taken.

9. The Registry will deal with the tenderer directly and no middlemen/Commission agents etc. should be asked by the tenderer to represent the cause and they will not be entertained by the Registry.

10. The Tenderer shall give an undertaking (as per **Annexure 'C'**) that the firm/Partners/Directors/Proprietors have not been blacklisted and their business dealings with Central/State Government/Public Sector units/Autonomous bodies have not been banned/terminated on the account of poor performance.

11. In case of corrections, the same must be attested by the tenderer with full signature. Over-writing / over-typing or erasing of the figures which render it doubtful or ambiguous are not allowed and shall render the tender invalid.

12. The Registry reserves the right to make any change, at any time, in the terms and conditions of the Notice Inviting Tender and accept or reject any or all tenders wholly or partly without assigning any reason thereof.

13. The tenderer **shall quote rates both in figures and words** with blue/black ball pen. In case of any discrepancy between words and figures, the rates in words shall be accepted as correct.

14. All the pages of quotation including the documents submitted therewith must be duly signed and stamped failing which the offer shall be liable for rejection.

15. **It is not binding on the part of the Registry to accept the lowest tender.**

16. Each tenderer has to certify that all the terms and conditions are acceptable to him/her.

17. The Security deposit shall stand forfeited in case of breach of any of the conditions.

18. During the subsistence of contract, in case of breach of any conditions or deficiency in service, the Registry has a right to terminate the contract and to entrust the work to another contractor. The loss, if any, sustained by the Registry on that account shall be recovered from the tenderer.

19. Tenderers are required to fill the Technical Specifications Compliance Sheet as at **Annexure- 'B'**. Financial Bids of only the technically-qualified tenderers shall be opened.

C. TERMS & CONDITIONS OF THE SUCCESSFUL TENDERER

20. The successful tenderer(s) shall have to give **Performance Security Deposit amounting to 5% of the total amount of the tentative Purchase Order** determined on basis of approved quantity mentioned in Financial Bid Sheet after adjustment of EMD amount, by way of Bank Guarantee drawn in favour of “The Registrar (Admn.), Supreme Court of India, New Delhi.” which will be released after two months of the successful completion of the Rate contract period, terms and conditions such as warranty applicable or payment of the last bill, whichever occurs later.

21. The supply will be inspected by an Inspection Committee comprising of Senior Officers of the Registry and in case the final supply is not found in conformity with the approved specifications, the same will be liable to be rejected and the entire supply will have to be replaced with the quality exactly commensurate with the approved specifications at the cost of the tenderer. The decision of the Inspection Committee in this regard shall be final.

22. The supply as per the required specifications shall be required to be made within 2 days in the Registry (F.O.R.Destination) on receipt of Purchase Order; otherwise the Security Deposit may be forfeited along with any other action as may be deemed appropriate by the Registry. Non-availability of raw material shall not be accepted as a ground for delay in supply and shall equally be penalised.

23. The payment will be made only after full supply is received and accepted as per approved specifications **and after receipt of satisfactory report from Computer Cell of the Registry**. No part payment or advance payment will be made.

24. Validity: Quoted rates must be valid during the contract period. No escalation in respect of materials, freight etc. will be allowed.

25. Successful Tenderer/s is/are required to fill the Undertaking of authenticity of Suppliers for Miscellaneous IT Related Items and Accessories as at **Annexure- 'D'**.

D. PENALTIES

26. If delivery is not made in time and the Registry is required to make purchase from outside at higher rates, the loss sustained will be deducted from the E.M.D/Performance Security Deposit of the Tenderer.

27. Irrespective of the fact as to whether or not the Registry makes the purchase from outside, the Registry may impose penalty of 1% per week on total cost subject to a maximum of 10%, for delayed delivery, if the delay is due to wilful laches or negligence of the tenderer and if it causes financial loss or inconvenience to the Registry.

E. INVITATION OF TENDER

Interested parties may send their tenders in three separate sealed envelopes superscribed as follows: **(i)** "Earnest Money for Rate Contract of MISCELLANEOUS IT RELATED ITEMS AND ACCESSORIES", **(ii)** "Technical Bid for Rate Contract of MISCELLANEOUS IT RELATED ITEMS AND ACCESSORIES" and **(iii)** "Financial Bid for Rate Contract of MISCELLANEOUS IT RELATED ITEMS AND ACCESSORIES" respectively addressed by name to the undersigned or may be handed over personally at the **Registry's Reception Counter No. 17** near PRO office **on or before 8th May, 2023 upto 3.00 P.M.** which will be opened on the same day at 4:00 P.M. in the Registry by a Committee of Officers in the presence of the tenderers or their authorized representative present there at that time. The tenders received after due date and/or time and/or without earnest money, if applicable, shall not be entertained. In the first instance, envelopes containing Earnest Money will be opened, thereafter, the envelopes containing Technical Bids will be opened. The envelopes containing Financial Bids will be opened at a later date and time to be communicated only to the tenderers who are found technically-qualified.

Sd/-

(ANIL KUMAR SHARMA)
Additional Registrar(AM)
13.04.2023

Encls : ANNEXURES "A" to "E"

**Supreme Court of India
Admn. Materials (P & S)**

No. 33/Misc.IT NIT/23/SCI(AM)

Dated : 13.04.2023

NOTICE INVITING TENDER
RATE CONTRACT TILL NOVEMBER 2023 FOR SUPPLY OF MISCELLANEOUS
INFORMATION TECHNOLOGY (IT) RELATED ITEMS AND ACCESSORIES ON
REQUIREMENT BASIS

(PROFORMA TO BE FILLED IN BY THE TENDERER)

1. Name of the Firm : _____
- 1a. Contact Person/Authorised Signatory: _____
- 1b. Telephone/Mobile No./E-mail ID/FAX No.: _____
2. Delhi/NCR Address with Tel. No. : _____
3. GST Registration No. : _____
- 3a. PAN No. : _____
(copy to be enclosed)
4. Whether all the terms & conditions
of NIT are acceptable : Yes/No : _____
5. Discount, if any : _____
6. Copies of Income Tax Returns of last three Financial Years.
7. FOR : Supreme Court Registry (Yes/No) : _____

Place :

Date :

Signature
(Name of firm with stamp)

ANNEXURE -'B'

**Supreme Court of India
Admn. Materials (P & S)**

No. 33/Misc.IT NIT/23/SCI(AM)

Dated : 13.04.2023

TECHNICAL SPECIFICATIONS COMPLIANCE SHEET

Sr. No.	Item	Technical Specifications or Equivalent or Higher Specs	Make and Model	Compliance (Mention Yes / No)
1.	HDMI Switcher	- 4-Channel Live Stream HDMI Switcher - HDMI output for a projector or external monitor - USB Type-C output for streaming up to 1080p60 video to a computer - RJ45 10/100 Ethernet port for system management, remote control	Blackmagic Design ATEM Mini Pro HDMI Live Stream Switcher	
2.	HDMI Wireless Connectors	Wireless HDMI Transmitter and Receiver 2x1 manual or auto-switching, Crestron QuickSwitch HD technology	IOGEAR Wireless HDMI Transmitter and Receiver Kit	
3.	TX RX device	-400 ft Transmission Range between TX and RX(LOS) -300 ft Transmission Range between TX and APP(LOS) -Integrated Cold Shoe for Quick Installation - Transmission latency is Less than 0.1s -SDI Input & HDMI Input at TX -SDI Output & HDMI Output at RX -Supports DC Power Supply, USB Type-C Power Supply and Battery Power Supply -1 Transmitter Supports 2 Receiver(1 Transmitter Supports 1 Receiver and 2 APPs Monitoring, or 1 Transmitter Supports up to 4 APPs Monitoring Without	Hollyland Mars 400s PRO Wireless HD Video Transmission System	

		Receiver) - Supports Smart Channel Selection -Supports APP Firmware Upgrade -Direct Data Stream from RX for Live Streaming		
4.	Tripod Stand	For Camera, Mobile Phones and laptops	1. Digitek Tripod Dptr-880 pro 2. Osaka Tripod VCT-880 3. Kodak Tripod T210	
5.	Ms-Office	Home and Student 2021(Life time)	Latest Version	
6.	Ms- Office	365 Family	Latest Version	
7.	Apple Power Adapter Extension Cable	1.8m Length	Apple make Power Adapter Extension Cable	
8.	USB to HDMI Converter	USB 3.0(Male) to HDMI(Female)	Belkin, Cable Creation or any other good quality	
9.	Web Camera	-Resolution:720p/30fps Camera megapixel: 1.2 -Focus type: fixed focus, -Compatible with Windows OS and Ubuntu	Logitech HD WebCam C-310 or latest model	
10.	QR Code Reader	Connectivity Technology RS232, USB Cable, QR/Barcode Reader	Zebra Bar/QR Code Scanner DS-2208	
11.	Adobe InDesign software	Professional Desktop publishing software(latest)		

**Supreme Court of India
Admn. Materials (P & S)**

No. 33/Misc.IT NIT/23/SCI(AM)

Dated : 13.04.2023

UNDERTAKING

I/We undertake that (name of the company) has not been blacklisted/banned by any Government Department/Public Sector undertaking/Autonomous Body.

Signature of the authorised
signatory of the firm/company/
organisation/Official Stamp/Seal.

Date:
Place:

**Supreme Court of India
Admn. Materials (P & S)**

No. 33/Misc.IT NIT/23/SCI(AM)

Dated : 13.04.2023

Subject : Undertaking of authenticity of Suppliers for Miscellaneous IT Related Items And Accessories

Sub:Supply of Misc. IT Items

We hereby undertake that all the items shall be original new items only, from OEM of the products and that no refurbished/duplicate/second hand components/parts/ assembly/software are being used or shall be used.

We hereby undertake to produce the certificate from our OEM supplier in support of above undertaking at the time of delivery/installation, if required. It will be our responsibility to produce such letters from our OEM suppliers at the time of delivery or within a reasonable time.

In case of default and we are unable to comply with the above at the time of delivery or during installation, for the Misc. IT Items already billed, we agree to take back the items without demur, if already supplied and return the money if any paid to us by you in this/her regard, and/or the performance security, if any produced, forfeited.

We (system OEM name) also take full responsibility of items as per the content even if there is any defect by our authorized Service Centre/Reseller/SI etc.

Authorized Signatory

Name:

Designation:

Place :

Date :

ANNEXURE - 'E'

**Supreme Court of India
Admn. Materials (P & S)**

No. 33/Misc.IT NIT/23/SCI(AM)

Dated : 13.04.2023

FINANCIAL BID SHEET

Sr. No.	Item	Technical Specifications or Equivalent or Higher Specs	Make and Model	Approx . Qty.	Net Price Per Unit (inclusive of Tax)
1.	HDMI Switcher	- 4-Channel Live Stream HDMI Switcher - HDMI output for a projector or external monitor - USB Type-C output for streaming up to 1080p60 video to a computer - RJ45 10/100 Ethernet port for system management, remote control	Blackmagic Design ATEM Mini Pro HDMI Live Stream Switcher	02	
2.	HDMI Wireless Connectors	Wireless HDMI Transmitter and Receiver 2x1 manual or auto-switching, Crestron QuickSwitch HD technology	IOGEAR Wireless HDMI Transmitter and Receiver Kit	05	
3.	TX RX device	-400 ft Transmission Range between TX and RX(LOS) -300 ft Transmission Range between TX and APP(LOS) -Integrated Cold Shoe for Quick Installation - Transmission latency is Less than 0.1s -SDI Input & HDMI Input at TX -SDI Output & HDMI Output at RX -Supports DC Power Supply, USB Type-C Power Supply and Battery Power Supply -1 Transmitter Supports 2 Receiver(1 Transmitter Supports 1 Receiver and 2 APPs Monitoring, or 1 Transmitter Supports up to 4 APPs Monitoring Withour	Hollyland Mars 400s PRO Wireless HD Video Transmission System	05	

		Receiver) - Supports Smart Channel Selection -Supports APP Firmware Upgrade -Direct Data Stream from RX for Live Streaming			
4.	Tripod Stand	For Camera, Mobile Phones and laptops	1. Digitek Tripod Dptr-880 pro 2. Osaka Tripod VCT-880 3. Kodak Tripod T210	Total 10 only	1. 2. 3.
5.	Ms-Office	Home and Student 2021(Life time)	Latest Version	200	
6.	Ms- Office	365 Family	Latest Version	20	
7.	Apple Power Adapter Extension Cable	1.8m Length	Apple make Power Adapter Extension Cable	40	
8.	USB to HDMI Converter	USB 3.0(Male) to HDMI(Female)	Belkin, Cable Creation or any other good quality	10	
9.	Web Camera	-Resolution:720p/30fps Camera megapixel: 1.2 -Focus type: fixed focus, -Compatible with Windows OS and Ubuntu	Logitech HD WebCam C-310 or latest model	20	
10.	QR Code Reader	Connectivity Technology RS232, USB Cable, QR/Barcode Reader	Zebra Bar/QR Code Scanner DS-2208	05	
11.	Adobe InDesign software			01	